

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 299 of 2013 in
DFR No. 1638 of 2013**

Dated : 7th October, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Jayshree Chemicals Ltd.

..... Appellant(s)

Versus

**Orissa Electricity Regulatory
Commission & Anr.**

..... Respondent(s)

Counsel for the Appellant(s): Ms. Shikha Ohri

Counsel for the Respondent(s) Mr. Rutwik Panda for R-1

ORDER

Mr. Rutwik Panda, the learned counsel undertakes to file Vakalatnama today on behalf of Respondent No.1 and seeks some time to file the reply to the condonation of delay Application.

Post the matter on **24.10.2013**. In the meantime, Reply be filed by the Respondent No.1 after serving copy on the other side

(V.J. Talwar)
Technical Member
vs/ak

(Justice M. Karpaga Vinayagam)
Chairperson